

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 7 of 2013**

**Dated : 28<sup>th</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. ... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission ....Respondent(s)**

**Counsel for the Appellant(s) : Ms. Shruti Verma**

**Counsel for the Respondent(s): Mr. Pratik Dhar**  
**Mr. C.K. Rai**  
**Mr. Ravin Dubey for R.1**

**ORDER**

The learned counsel for the Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 22.03.2013 after serving copy on the other side.

Post the matter for hearing on **17.04.2013**. In the meantime, Rejoinder, if any be filed after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**  
**ts/vs**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**